

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3150
ANSWERED ON:24.04.2012
. FUNDS FOR CONSTRUCTION OF HOUSES
Muttemwar Shri Vilas Baburao

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether the Union Government is providing funds under the various schemes like the National Urban Housing and Habitat Policy, 2007, Jawaharlal Nehru National Urban Renewal Mission, Rajiv Aawas Yojana to the States for reservation of 20-25% of the developed land by public/ private agencies for construction of houses for Economically Weaker Section (EWS) and Lower Income Group (LIG) category;
- (b) if so, the funds provided to the States under the said schemes during each of the last three years;
- (c) the number of houses constructed/ under construction in the States, State-wise;
- (d) whether any assessment has been made about the number of houses required for EWS/LIG category and the number of houses constructed during the last three years with the funds provided, city/town-wise;
- (e) whether in view of the scarce availability of land in the cities, the Government also proposes to create satellite towns adjacent to the cities; and
- (f) if not, the reasons therefor?

Answer

THE MINISTER OF HOUSING & URBAN POVERTY ALLEVIATION (KUMARI SELJA)

(a) and (b): No, Madam. Government is not providing funds to the States for reservation of 20-25% of the developed land by public/private agencies for construction of houses for Economically Weaker Section (EWS) and Lower Income Group (LIG) category. However, 'earmarking at least 20-25 per cent of developed land in all housing projects (both public and private agencies) for EWS/LIG category' is one of the 3 pro-poor key reforms under Jawaharlal Nehru National Urban Renewal Mission (JNNURM) and States/Union Territories commit for implementation of the reform in order to access Central Assistance under JNNURM. Guidelines of Rajiv Awas Yojana (RAY) stipulate enactment of legislation on the reservation of 20-25% of developed land.

The details of funds provided to the States for taking up projects under the Basic Services to the Urban Poor (BSUP) and Integrated Housing and Slum Development Programme (IHSDP) components of Jawaharlal Nehru National Urban Renewal Mission (JNNURM) and Rajiv Aawas Yojana (RAY) schemes during each of the last three years are at Annexure-I.

(c): State-wise details of houses sanctioned, completed and under progress under BSUP and IHSDP are at Annexure-II.

(d): Yes, Madam. As per Technical Group constituted by the Ministry of Housing and Urban Poverty Alleviation to estimate urban housing shortage at the beginning of 11th Plan, the urban housing shortage as on 2007 was 24.71 million households which was projected to go up to 26.53 million by the end of 11th plan period (2011-12). City/town-wise details of houses and funds sanctioned under BSUP and IHSDP so far are at Annexure-III and Annexure-IV respectively.

(e) and (f): No, Madam. This Ministry does not propose to create satellite towns adjacent to the cities. Housing being a State subject, it is upto the concerned States/Union Territories to formulate plans to create satellite towns adjacent to the cities as per their priorities and availability of resources.